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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/55/2016  
NAME OF THE PETITIONER(S) : V.C.Velayudhan Nair  
NAME OF THE RESPONDENT(S) : Mannam Centenary Textiles Ltd & 5 others  
UNDER SECTION : 397,398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	KAR KUMAR for (REETI) MANNAM	COUNSEL FOR PETITIONER	
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**ORDER**

Shri P Raj Kumar, counsel for petitioner present. Counsel for respondents are called absent. Counsel for petitioner is directed to inform the counsel for respondents about the next date of hearing. Put up on 22.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)